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Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-2233/2004

New Delhi this the 10<sup>th</sup> day of July, 2006.

Hon'ble Mr. Justice B. Panigrahi, Chairman  
Hon'ble Mrs. Chitra Chopra, Member(A)

Shri Jagpal,  
S/o Sh. Har Lal,  
Work Assistant,  
Civil Division No. III,  
L.M. Band, Shastri Nagar,  
Delhi-31.

..... Applicant

(Present : None)

Versus

1. National Capital Territory of Delhi through  
the Secretary(Home),  
Delhi Administration,  
5, Shyamnath Marg,  
Delhi.
2. Lt. Governor of Delhi through  
Secretary,  
Raj Niwas, Delhi.
3. The Chief Engineer,  
Irrigation & Flood Control Deptt.,  
Govt. of NCT Delhi,  
IVth Floor, ISBT Building,  
Kashmere Gate, Delhi.
4. Irrigation & Flood Control Department  
through its Executive Engineer,  
Civil Division No. III,  
L.M. Bundh Office Complex,  
Shastri Nagar, Delhi-31.

..... Respondents

(through Sh. Ram Kavar, Advocate)

Order (Oral)

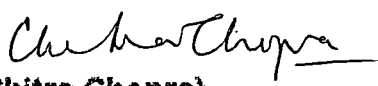
Hon'ble Mr. Justice B. Panigrahi, Chairman

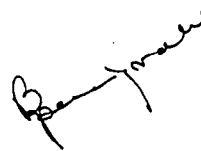
Today, none appeared for the applicant. It is noticed that none had  
appeared on behalf of his behalf on the last date of hearing. It appears that

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the applicant is not interested in prosecuting this matter, which is dismissed in default and for non-prosecution.

  
(Chitra Chopra)  
Member(A)

  
(B. Panigrahi)  
Chairman

/vv/